

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/5148/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge, Baksa.

Dated Guwahati, the th 25 July, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/2042 dated 19.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 22.07.2022 till the morning of 25.07.2022**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/5149/A, dated , 25-07-2022

Copy to:

1/ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)